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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

CP NO.50 OF 1999 in OA NO. 1443 OF 1997

DATE OF ORDER : 20.9.2000

Between:-

D. Vijay Kumar

...APPLICANT

AND

1. The Secretary, Union Public Service Commission, Dholpur House, Shajahan Road, New Delhi.
2. Secretary to Government of India, Ministry of Home Affairs, North Block.
3. Chief Secretary to Government of Andhra Pradesh, General Administration Department, Secretariat, Hyderabad.

...RESPONDENTS

COUNSEL FOR THE APPLICANT : Mr N. Rama Mohan Rao

COUNSEL FOR THE RESPONDENTS : Mr V. Rajeswara Rao, Addl . CGSC  
Mr. V.V. Anil Kumar.

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THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR: MEMBER (J)

(Order per Hon'ble Shri R. Rangarajan, Member (A) ).

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(Order per Hon'ble Shri R. Rangarajan, Member(A) ).

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Heard Mr V. Rajeswara Rao learned counsel for the respondents and Mr Anil Kumar for the State of Andhra Pradesh. None for the applicant.

2. When the CP was taken up today, the learned counsel for the Central Government produced the order of the Apex Court in Appeal(Civil) No. 12489/2000 whereby the judgement in the WP 22174/98 filed in the High Court of Andhra Pradesh has been stayed.
3. In view of the above, the CP is closed. The order addressed to Shri V.Rajeshwara Rao enclosing the copy of the order of the Apex Court , is taken on record. No costs.

  
(B.S.JAI PARAMESHWAR)

MEMBER(J)

  
(R.RANGARAJAN)

MEMBER(A)

DATED 20th SEPTEMBER, 2000  
DICTATED IN OPEN COURT

Asl/